NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1467/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt. Ltd.

V/s.

Maharashtra Vidhyut Nigam Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

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theritoga Niple Adv for

Petitions

ORDER

CP No.1467/ I&BP/NCLT/MB/MAH/2017

On the withdrawal memo filed by the Petitioner Counsel, the Company Petition is hereby dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)